### GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

## LOK SABHA UNSTARRED QUESTION NO. 1232

TO BE ANSWERED ON THE 27<sup>TH</sup> JULY, 2021/ SRAVANA 05, 1943 (SAKA)

DISHA BIII

#### 1232. SHRI KURUVA GORANTLA MADHAV:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government is planning to approve the DISHA BILL 2020 which is the proposal of Government of Andhra Pradesh for the safety of Girls and Women that ensures not only security but also the quick Justice to the Victim; and
- (b) if not, the reasons therefor?

#### ANSWER

# MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY KUMAR MISHRA)

(a) & (b): The Andhra Pradesh Disha (Special Courts for Specified Offences against Women and Children) Bill, 2020 has been received for assent of the President of India. As per practice, Bills received from States for assent of President in consultation are processed with the nodal Ministries/Departments. Accordingly, the consultation process with various Ministries/Departments concerned with the Bill has been initiated. Comments/ Observations received from these nodal Ministries/ Departments have been shared with the Government of Andhra Pradesh for their clarifications. The clarifications from State Government have not been received.

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